STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Thirty-sixth Session of the Rajya Sabha and assented to by the President.

STATEMENT

- 1. The Indian Standards Institution (Certification Marks) Amendment Bill, 1961.
- 2. The Foreign Awards (Recognition and Enforcement) Bill, 1961,
- Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961.
- 4. The Deposit Insurance Corporation Bill, 1961.
- 5. The Coffee (Amendment) Bill, 1961.
- 6. The Assam Municipal (Manipur Amendment) Bill, 1961.
- 7. The High Court Judges (Conditions of Service) Amendment Bill. 1961.
- 8. The Industries (Development and Regulation) Amendment Bill, 1961.
- 9. The Apprentices Bill, 1961.
- 10. The Maternity Benefit Bill, 1961.
- 11. The Appropriation (Railways) No. 4 Bill. 1961.
- 12. The Sugar (Regulation of Production) Bill, 1961
- 13. The Indian Tariff (Amendment) Bill, 1961.
- 14. The Appropriation (No. 5) Bill, 1961. 1 - 1 - 1
- 15. The Iron Ore Mines Labour Welfare Cess Bill, 1961.
- 16. The Institutes of Technology Bill, 1961

- (Amend-17. The Visva-Bharati ment) Bill, 1961.
- 18. The Delhi University (Amendment) Bill, 1961.
- (Eleventh Constitution 19. The Amendment) Bill, 1961.

PAPERS LAID ON THE TABLE

ORDINANCES ISSUED BY THE PRESIDENT

THE DEPUTY MINISTER FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each of the following Ordinances:-

- (i) The Advocates (Amendment) Ordinance, 1962 (No. 1 of 1962). [Placed in Library. See No. LT-3455/62.]
- (ii) The Goa, Daman and Diu (Administration) Ordinance, 1962 (No. 2 of 1962). [Placed Library. See No. LT-3456/62].

REPORT OF THE THIRD FINANCE Commission

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table, under article 281 of the Constitution, a copy of the Report of the Third Finance Commission together with an explanatory memorandum as to the action taken on the recommendations of the Commission. [Placed in Library. See No. LT-3452/62.]

REPORT OF THE PUNJAB COMMISSION

THE DEPUTY MINISTER OF HOME. AFFAIRS (SHRIMATI VIOLET ALVA): Sir, I beg to lay on the Table a copy of the Report of the Punjab Commission appointed by the Government of India under the Chairmanship of Shri S. R. Das. [Placed in Library... See No. LT-3453,62.7